

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2575
TO BE ANSWERED ON 17.03.2025

Wetlands in the Country

2575. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of water bodies in the country that have been notified as wetlands under the Wetlands (Conservation and Management) Rules, 2017, State/UT-wise; and
- (b) the number of States/UTs that have constituted State Wetland Authorities (SWAs) as mandated under the Wetlands (Conservation and Management) Rules, 2017?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) A total number of 102 wetlands have been notified under the Wetlands (Conservation and Management) Rules, 2017, which includes 75 in Rajasthan, 25 in Goa, and one each in Chandigarh & Uttar Pradesh.
- (b) The State/UT Wetlands Authorities have been constituted in each State and Union Territory vide Rule 5 of the Wetlands (Conservation and Management) Rules, 2017.
